

13.35 hrs.

COMMITTEE TO INVESTIGATE
THE CONDUCT OF CERTAIN
MEMBERS DURING PRESI-
DENT'S ADDRESS.

Mr. Speaker: Before we take up further business, I have to make an announcement, namely:—

That in pursuance of the decision taken by Lok Sabha on the 18th February, 1963, I hereby nominate a Parliamentary Committee consisting of:

1. Shri S. V. Krishnamoorthy Rao,
2. **Shrimati Renu Chakravartty,
3. Shri Sachindra Chaudhuri,
4. Shri G. N. Dixit,
5. Shri Surendranath Dwivedy,
6. Dr. Govind Das,
7. Shri Jaipal Singh,
8. Pandit Jwala Prasad Jyotishi,
9. Sardar Kapur Singh,
10. Shri Harish Chandra Mathur,
11. Shri Maheshwar Naik,
12. Shri Shivram Rango Rane,
13. Shri Asoke K. Sen,
14. Shri Satya Narayan Sinha, and
15. Shri U. M. Trivedi.

to investigate the conduct of Sarva-shri Ram Sewak Yadav, Mani Ram Bagri, B. Singh Utiya and B. N. Mandal and Swami Rameshwaranand in connection with the disorder created by them at the time of the President's Address to both Houses of Parliament assembled together under article 87 of the Constitution on the 18th February, 1963, and to consider and report whether such conduct of the said Members was contrary to the usage or derogatory to the dignity of the occasion or inconsistent with the standards which Parliament is entitled to expect from its members

and to make such recommendations as the Committee may deem fit:

that Shri S. V. Krishnamoorthy Rao shall be the Chairman of the Committee;

that the Committee shall make a report to the House by the 2nd March, 1963; and

that in other respects the Rules of Procedure of the House relating to Parliamentary Committees shall apply with such variations and modifications as the Speaker may make.

Now, we shall take up further consideration of the Delhi Rent Control (Amendment) Bill. Shri Naval Prabhakar may now continue his speech.

श्री राम सेवक यादव (बाराबंकी) : अध्यक्ष महोदय, आपने अभी जो घोषणा की है, उसके संबंध में मेरा निवेदन यह है कि मैंने राष्ट्रपति महोदय से केवल यह निवेदन किया था कि वह अपना भाषण अंग्रेजी में न पढ़ कर मातृ-भाषा या राष्ट्र भाषा में पढ़ें। चूंकि मेरा निवेदन नहीं सुना गया, इस लिये हम लोग मजबूर होकर सदन से बाहर चले गये। हमारे दिमाग में उनके प्रति डिसरेस्पेक्ट या अपमान का कोई ख्याल नहीं था। यह सारी घटना सब माननीय सदस्यों के सामने घटी है। इसलिये यह कमेटी इस बारे में क्या इन्वेस्टीगेट करेगी? मैं समझता हूँ कि इसकी कोई आवश्यकता नहीं है।

अध्यक्ष महोदय : इस हाउस ने इसकी आवश्यकता समझी और इसलिये यह फंसला किया।

* The hon. Member subsequently resigned and the speaker nominated Shri H. N. Mukerjee in her place, see col.